

**GOVERNMENT OF INDIA
COMMUNICATIONS AND INFORMATION TECHNOLOGY
LOK SABHA**

UNSTARRED QUESTION NO:2316
ANSWERED ON:06.08.2003
LAYING OF DUCTS FOR FIBRE OPTIC CABLES
RAMA PILOT

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether the Government have given permission to some private companies to carry out surveys for laying ducts for fibre optic cables in the most sensitive areas around Defence establishments in the country ;
- (b) if so, the number of companies who have applied and permitted to survey and lay ducts around Defence establishments in the country;
- (c) whether proper scrutiny of these companies were undertaken by the Cabinet Committee on Security before granting permission; and
- (d) if not, the reasons therefor?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI J. PRADHAN)

- (a) The Government has authorized private companies to seek way-leave from local authority to place and maintain telephone lines under, over, along or across and post or upon property vested in or under the control or management of concerned local authority.
- (b) Information is being collected and will be laid on the Table of the House.
- (c) No, Sir.
- (d) The permission to place and maintain telephone lines is for seeking way-leave from local authority and local authority is authorized to get it removed or its position altered.